

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 413
CP(CAA)77/ND/2022

IN THE MATTER OF:

JSS Commercial Pvt Ltd

...

Applicant

And

S.N Commercial Pvt Ltd &Anothers

Order under Section 230-232 of Companies Act, 2013.

Order delivered on 09.03.2023

Coram:

MR. ASHOK KUMAR BHARDWAJ,

HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manish Kumar, Adv.

For the RD : Ms. Shankari Mishra, Adv.

ORDER

Matter is deferred to 28.03.2023, for being listed before the Regular Bench.
In the meantime, concerned authorities would ensure that their report qua
the petition are filed.

Learned Company Secretary for the applicant-companies undertake to serve
a copy of this order upon all concerned authorities.

Sd/-

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-

ASHOK KUMAR BHARDWAJ
MEMBER (JUDICIAL)